

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.06.2021

**ORDER NO. 74 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 72 of 2021 for CESTAT, New Delhi from 07.06.2021 to 02.07.2021 as follows:-

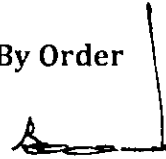
PERIOD	CORAM	WORKS ASSIGNED
From 7.6.2021 to 11.6.2021	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
From 14.06.2021 to 02.07.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. Single Member cases will be heard by Sh. Anil Choudhary, Member (Judicial) and Ms. Rachna Gupta as per the cause list. In the event of either of these Members is on leave/tour the other Member will hear both lists.

2. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar